

(b) the steps taken or proposed to be taken by NALCO to provide suitable rehabilitation to displaced families;

(c) whether any compensation has been paid to them; and

(d) if so, the details thereof?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) 596 families have been displaced at Damanjodi on account of setting up of alumina refinery and 30 families have been displaced at Angul on account of setting up of smelter and captive power plant.

(b) National Aluminium Company Ltd. (NALCO) has adopted policy of providing employment to one able bodied member from each of the displaced families. In addition, 521 displaced families in Damanjodi have been provided with pucca house.

(c) and (d). For 4433.02 acres of land acquired in Damanjodi for the alumina refinery, compensation amounting to Rs.1.45 crores has been paid to the displaced families. For 3719.66 acres of land acquired for the smelter and captive power plant in Angul, Rs. 7.72 crores has been paid as compensation to the displaced families.

[Translation]

Installation of TV Transmitters in U.P.

2518. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the total number of TV transmitters proposed to be installed in Uttar Pradesh during 1996-97 district-wise;

(b) whether the required staff have since been appointed for the operation of these transmitters;

(c) if so, the details thereof, location-wise; and

(d) the time by which these are likely to be commissioned?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Forty (40) transmitter projects, as per district-wise number given in the attached statement are expected to be taken up/completed in Uttar Pradesh during 1996-97 subject to availability of resources and other infrastructural facilities.

(b) No, Sir.

(c) Does not arise.

(d) Commissioning of these projects would depend upon receipt of staff sanctions for which every effort is being made.

STATEMENT

TV transmitters under implementation in Uttar Pradesh and Expected to be completed during 1996-97 as on 30.7.1996 (District-wise)

S.No.	District	No. of Transmitters
1.	Almora	6
2.	Bahraich	1
3.	Banda	1
4.	Barabanki	1
5.	Basti	2
6.	Chamoli	7
7.	Dehradun	1
8.	Etah	2
9.	Etawah	1
10.	Garhwal	4
11.	Hamirpur	1
12.	Jhansi	1
13.	Moradabad	1
14.	Nainital	1
15.	Pithoragarh	2
16.	Siddharthnagar	1
17.	Tehri Garhwal	5
18.	Uttar Kashi	2
Total		40

[English]

Private Doordarshan Channel Operators

2519. SHRI K.C. KONDAIAH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of private Doordarshan channels operating in the country, at present;

(b) whether there is any proposal to regulate the telecast timings of these channels; and

(c) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) At present, no private party is permitted to operate a television channel from Indian soil.

(b) and (c). Do not arise.

[Translation]

Transfer of Telephones

2520. SHRI PAWAN DIWAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any time limit has been fixed for shifting the telephones by subscribers in Delhi;